

IN THE HIGH COURT OF BOMBAY AT GOA

(LD-VC-OCW-23/2020)

Mr. Devidas Damodar Sattarkar & 2 ors. Applicants.

Vs

State of Goa and 6 ors. Respondents.

Shri A. Monteiro, Advocate for the applicants.

Ms. S. Kamat, Addl. Govt. Advocate for the respondent nos.1 to 4.

Shri A. Bhobe, Advocate for the respondent no. 7.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 14th August 2020.

P.C.

The respondent nos. 5 and 6 are yet to be served. In that regard, applicants' counsel have filed another application for service of notice on them.

2. Post the matter on 28.8.2020, so that by then service of notice be completed.

DAMA SESHADRI NAIDU, J.

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